

(b) any measures to bridge the gap between higher education and industrial requirements and details thereof; and

(c) the steps to improve the status of vocational education in the country, especially in Tamil Nadu, and to ensure that it meets the industrial requirement; if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY): (a) The India Skills Report by Confederation of Indian Industry (CII) is an independent study not sponsored by this Ministry. However, National Skill Development Agency (NSDA) had an evaluation study conducted by the World Bank of five national level Skill Development Programs (SDPs). The objective was to understand and learn from the performance of these five SDPs in the States of Assam, Andhra Pradesh, Odisha, Rajasthan and Madhya Pradesh and to generate lessons that can benefit all stakeholders in their efforts towards workforce development in India. As per the interim findings of the report, 27% of candidates enrolled in selected skill development programmes find employment. Some of the reasons for non-employment include resistance to migration, pursuit of higher education etc.

(b) and (c) The Government has taken various steps to ensure employability of the skilled persons. The recent amendments to the Apprentices Act, 1961, would facilitate the industry's ability to take on apprentices. The Government has notified the National Skill Qualification Framework (NSQF) to integrate general and vocational streams of education, which will facilitate and make transparent, the various pathways of mobility, both within and between general and vocational streams. The NSQF would ensure that each level is defined in terms of competencies that would need to be achieved.

#### **Training centres in rural areas of Telangana and Andhra Pradesh**

855. SHRI GARIKAPATI MOHAN RAO: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether Government is setting up training centres under a national level scheme in the rural areas of the country;

(b) if so, the details of such training centres set up/being set up in the rural areas of Telangana and Andhra Pradesh; and

(c) the number of programmes conducted along with the details of schemes and number of beneficiaries, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT

AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY): (a) to (c) There are over 20 Ministries/Departments engaged in skill development activities through various schemes/programmes to cater the demand of industry and service sector across the country.

Under the scheme, 'Skill Development in 34 Districts Affected by Left Wing Extremism' 34 ITIs and 68 Skill Development Centres are being setup in 34 Left Wing Affected Districts of 9 States out of which one ITI and two SDCs are being setup in Khammam district of Telangana. The State-wise details of Districts covered under the scheme are given below:-

Sl. No.	States	No. of Distt.	Name of Distt.
1.	Telangana	1	Khammam
2.	Bihar	6	Jamui, Gaya, Aurangabad, Rohtas, Jehanabad, Arwal
3.	Chhattisgarh	7	Dantewada, Bastar, Kanker, Surguja, Rajnandgaon, Bijapur, Narayanpur
4.	Jharkhand	10	Chatra, West Singhbhum, Palamau, Garhwa, East Singhbhum, Bokaro, Lohardaga, Gumla, Latehar, Hazaribagh
5.	Madhya Pradesh	1	Balaghat
6.	Maharashtra	2	Gadchiroli K, Gondia
7.	Odisha	5	Gajapati, Malkangiri, Rayagada, Deogarh, Sambalpur
8.	Uttar Pradesh	1	Sonebhadra
9.	West Bengal	1	Paschim Midnapur (Lalgarh Area)
TOTAL		34	

#### National skill qualification framework

856. SHRI A. W. RABI BERNARD: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether the Skill Development Sector report by National Skill Development Corporation and consulting firm KPMG pointed out that close to 460 million people